

OA. 322/00

18

order dated 18.02.02.

pleadings are complete.

Adjourned to 19.02.02. for hearing and final disposal at the stage of admission with OA. 323/00.

For Admonition
with
OA. 323/2000

DS 18/2/02 Bench


Member (A).

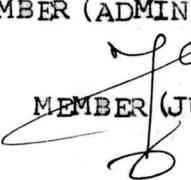

Member (J).

Order dated 19.2.2002

On an application made on behalf of the learned counsel for the applicant, the O.A. is allowed to be withdrawn without expressing any opinion on the merits. The O.A. is, therefore, dismissed as withdrawn.


Shri Ashok Mohanty, learned senior counsel and
Shri D.N.Mishra, learned Standing Counsel appearing
on behalf of the respondents are present and heard.


MEMBER (ADMINISTRATIVE)


MEMBER (JUDICIAL)